

[English]

### Central Forensic Science Laboratory

3660. SHRI RANJIB BISWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various kind of High Tech. machines kept in the Central Forensic Science Laboratory, Lodhi Road Complex, New Delhi are being used;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Yes, Sir. High-tech equipments, such as, voice spectrograph, scanning electron microscope, polygraph machine, etc. are being utilised for assisting investigation in various cases.

### Medical Facilities in Trivandrum

3661. SHRI K. KARUNAKARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the sanctioned strength of Medical Officers including specialists in the CGHS dispensary at Trivandrum and the number of Doctors actually posted at present;

(b) whether any alternative arrangements has been made by the Government to provide medical treatment in local hospitals recognised by the Government on the specialist advice/indoor treatment therein;

(c) if so, the details thereof;

(d) whether there is an acute shortage of medicines and laboratory services in these dispensaries;

(e) if so, the action taken by the Government in this regard;

(f) whether the Government propose to increase the working hours in this dispensary or make two shifts system instead of the existing one shift system taking into account the inconvenience/sufferings caused to the patients who require medical treatment/attention at the dispensary after the working hours of the dispensary and on holidays; and

(g) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) The total sanction strength in the 3 CGHS dispensaries in Trivandrum is ten. Six are working as Medical Officers and one as Joint Director. Three are yet to join.

No post of specialist has been sanctioned.

(b) Yes, Sir.

(c) The beneficiaries can take specialised treatment at Medical College Hospital, General Hospital, Sree Chitra Thirunal Hospital and Regional Cancer Centre and all State Government Hospital/Corporation Hospital/Railway Hospital.

(d) and (e) The medicines that are not available on the dispensaries are procured by the dispensaries through local purchase from the authorised local chemist and supplied to the beneficiaries. In emergency cases, authority slips are issued to the beneficiaries for obtaining the medicines directly from the local chemist without any payment.

(f) and (g) There is no proposal under consideration of the Government for introducing two shifts due to resource constraints. However, the beneficiaries can obtain the treatment from the hospitals mentioned in (c) above under emergency circumstances.

### LPG Connections in Rajasthan

3662. SHRI RAMPHAL UPADHYAY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of consumers in the waiting list for LPG connections till date in Rajasthan;

(b) whether there is an acute shortage in the supply of LPG cylinders in the State;

(c) if so, the reasons therefor; and

(d) the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) The number of person on the waiting list registered with the LPG distributors of the PSU Oil Companies as on 1.10.98 was about 7.74 lakhs in the State of Rajasthan.

(b) to (d) The LPG demand of existing customers enrolled with PSJ Oil Companies in the State of Rajasthan is being met by and large in full. Whenever